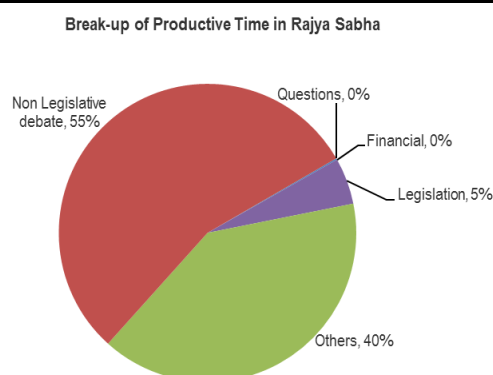
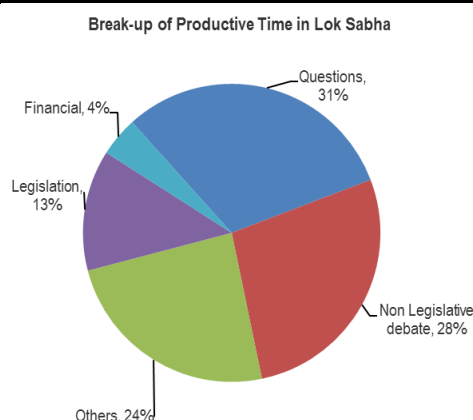


Plan vs. Performance

Winter Session – November 16 to December 16, 2016

This note lists the legislative business planned by Parliament and compares it with the actual performance during Winter Session 2016.

	Plan	Actual
No. of Sittings (Lok Sabha)	22	21
No. of Sittings (Rajya Sabha)	22	21
No. of Bills for passing		
- Finance and Appropriation Bills	0	2
- Other Bills	19	2
No. of Bills for introduction		
- Finance and Appropriation Bills	0	2
- Other Bills	9	8
No. of Bills for withdrawal	2	1



The Winter Session of Parliament adjourned *sine die* on December 16, 2016. Several hours were lost due to disruptions over the issue of demonetisation of currency notes. Rajya Sabha discussed issues related to demonetisation and delay in landing of an aircraft carrying the Chief Minister of West Bengal. Supplementary Demand for Grants (Appropriation Bills) was discussed and passed only by the Lok Sabha. Given that these Appropriation Bills were not returned by Rajya Sabha, they will be deemed to be passed within 14 days of their reference to the Rajya Sabha. (Reference date: December 9, 2016).

Eight legislative Bills were introduced during the Session and two were passed. One Bill was withdrawn. Lok Sabha worked for 15% of the scheduled hours and Rajya Sabha for 18%.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
Consumer Affairs		
The Consumer Protection Bill, 2015		
Health		
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014		
The Mental Health Care Bill, 2013		Passed in earlier sessions

Short Title	Lok Sabha	Rajya Sabha
Labour		
The Employee's Compensation (Amendment) Bill, 2016	Passed in earlier sessions	
The Factories (Amendment) Bill, 2016	Passed in earlier sessions	
The Maternity Benefits (Amendment) Bill, 2016		Passed in earlier sessions
Security / Law / Strategic Affairs		
The Citizenship (Amendment) Bill, 2016		
The Enemy Property (Amendment and Validation) Bill, 2016	Passed in earlier sessions	
The Prevention of Corruption (Amendment) Bill, 2013		
The Whistle Blowers Protection (Amendment) Bill, 2015	Passed in earlier sessions	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Central Goods and Services Tax Bill, 2016		
The Integrated Goods and Services Tax Bill, 2016		
The Goods and Services Tax (Compensation for Loss of Revenue) Bill, 2016		
The Indian Institutes of Management Bill, 2016		
The Surrogacy (Regulation) Bill, 2016	Introduced on 21 Nov 2016	
The Divorce (Amendment) Bill, 2016		
The Collection of Statistics (Amendment) Bill, 2016		
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016	Introduced on 14 Dec 2016	
The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2016	Introduced on 21 Nov 2016	

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bills not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The National Institutes of Technology, Science Education and Research (Second Amendment) Bill, 2016	Introduced on 9 Dec 2016	
The Payment of Wages (Amendment) Bill, 2016	Introduced on 14 Dec 2016	
The Merchant Shipping Bill, 2016	Introduced on 16 Dec 2016	
The Major Port Authorities Bill, 2016	Introduced on 16 Dec 2016	

Bill not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Taxation Laws (Second Amendment) Bill, 2016	Introduced on 28 Nov 2016 Passed on 28 Nov 2016	Will be deemed to be passed as it is a Money Bill

Bill not listed for Passage but Passed by both Houses

Short Title	Lok Sabha	Rajya Sabha
The Rights of Persons with Disabilities Bill, 2014	16 Dec 2016	14 Dec 2016

Appropriation Bills not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 4) Bill, 2015	Passed on 8 Dec 2016	Will be deemed to be passed as it is a Money Bill
The Appropriation (No. 5) Bill, 2015	Passed on 8 Dec 2016	Will be deemed to be passed as it is a Money Bill

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The High Courts (Alteration of Names) Bill, 2016		
The Participation of Workers in Management Bill, 1990		

Note: Blank cell indicates that the Bill was not withdrawn.

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Merchant Shipping (Amendment) Bill, 2015	16 Dec 2016	Replaced by a New Bill

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